

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 153 OF 2016  
AND  
APPEAL NO.79 OF 2016**

**Dated: 11<sup>th</sup> September, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I. J. Kapoor, Technical Member**

**In the matter of :**

**UJVN Ltd., Dehradun ...Appellant(s)  
Vs.  
Uttarakhand Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Himanshu Shekhar  
Mr. Jamnesh Kumar

Counsel for the Respondent(s) : Mr. Buddy A Ranganadhan for R-1  
Mr. Pradeep Misra for R-2

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing  
on **06.11.2017.**

**(I. J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

*ts/tpd*